

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4698
(To be answered on the 15th December 2016)**

OPERATION OF HIGHER CAPACITY AIRCRAFT

4698. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has received representations to start operation of higher capacity aircraft from Rajkot to Delhi via Udaipur;
(b) if so, the details thereof and if not, the reasons therefor; and
(c) the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c) A representation has been received in the Ministry to consider increasing the seating capacity in the flights in Delhi-Rajkot-Delhi Sector and extending Delhi-Udaipur flights up to Rajkot for the time being to meet the emerging passenger demand. However, with the repeal of Air Corporation Act in Mar 1994, the Indian domestic aviation was totally deregulated. Airlines were free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate subject to compliance of Route Dispersal Guidelines (RDGs) issued by Government.
